Railway due to the findings of the Anti-Corruption Department since 1947;

- (b) the number of cases where the bonus and gratuity were paid in full;
- (c) the number of cases where bonus and gratuity were forfeited?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) Nine.

- (b) Nil.
- (c) Nine.

Shri S. C. Samanta: May I know whether these cases were dealt with departmentally or through courts.

Shri Shahnawaz Khan: One case was dealt with departmentally and eight cases were decided through courts.

RAJIUR COLLIERY WORKERS

*2442. Shri T. B. Vittal Rao: Will the Minister of Labour be pleased to state:

- (a) whether it is a fact that the Regional Labour Commissioner (Central), Nagpur, who conducted conciliation proceedings in March, 1954 with regard to the change in service conditions of workers of the Rajiur Colliery by the new management has submitted his report to the Chief Labour Commissioner; and
- (b) if so, the action taken by Government in the matter?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) Efforts were made by Chief Labour Commissioner's Organisation to persuade the new management to restore the old conditions of service. As the management did not agree to do so, the Chief Labour Commissioner referred the matter to Government. The matter, which involves legal issues, is under examination.

Shri T. B. Vittal Rac: Do Government propose to refer this matter to the Tribunal?

Shri Abid Ali: If necesary, yes, Sir.

RAILWAY COLONY (RAYAGADA)

*2443. Shri Sanganna: Will the Minister of Railways be pleased to refer to the reply given to starred Question No. 1090 on the 17th March, 1954 and state how far the scheme for the electrification of the Rayagada Railway Colony (Orissa) has progressed?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawas Khan): No programme for electrification of Rayagada Railway Colony has yet been drawn up, but electrification of Rayagada Railway Station is programmed for execution during the current financial year.

Shri Sanganna: In view of the fact that power will be available from our hydro-electric project, Machkund, may I know whether this scheme will be extended to other stations on the railway line?

Shri Shahnawaz Khan: Yes, Sir. The policy of the Railway Ministry is to extend electrification as far as possible and, wherever electric power is available at reasonable rates, we are going in for electrification.

Shri Sanganna: May I know the probable date by which the scheme will be fully implemented?

Shri Shahnawaz Khan: That is more than what I can say at present.

Mr. Speaker: That exhausts the Question List. We shall now take up the questions of Members who were absent earlier.

Indian Airlines Corporation (Earnings)

*2400. Shri Keshavalengar: Will the Minister of Communications be pleased to state:

- (a) the total revenue earned by the Indian Airlines Corporation from Cargo and passenger traffic during the year 1954-55; and
- (b) whether the Corporation has suffered any loss during this period, and if so, to what extent?